


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

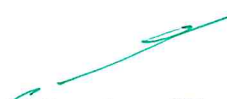
| C.P. No. or C.A. No. | T.P. No.  | Purpose     | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|-------------|---------|--------------------------------|
| CA 276/15            | TP 224/16 | For hearing | 621A    | BMM Ispat Ltd.                 |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|----------------------------------|------------------------|---|
| 1.      | A.M. Sridharan<br>9944001267     | Counsel for Petitioner |  |

**ORDER**

Counsel for Petitioner is present. Heard him. Orders reserved.

  
**Member (T)**

  
**Member (J)**